

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan-R1 & R2 Akshayaa Benjamin
3.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	Ashok Kriplani Sunder Khatri-R1 & R2
4.	Comp. App. (AT) (Ins) No. 166 of 2020	Sampoorna Owners Welfare Association Vs. Ashok Kripalini & Anr.	Rakesh Kumar	Ashok Kriplani Sunder Khatri-R1 & R2 Merlin Mathew
5.	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2 Sumit Kansal-RP
6.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai
7.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
8.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	

9.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
10.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
11.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	Umayaparvathi N Hema Srinivasan-R1 & R2
12.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey
13.	Comp. App. (AT) No. 163 of 2020	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Prachi Johri	Shyam Kapadia-R1, R3 & R4 Rahul Kochar-R2 Sawinder-R3 Prabudh Singh-R7 Kunal Chheda-R8
14.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D. Aravindakshan	K.S. Mahadevan
15.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	
16.	Contempt Case (AT) No. 05 of 2020 in Comp. App. (AT) No. 100 of 2018	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Neha Gola	Ankur Singh

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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar